

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi-110001
Ph: 23753942 Fax- 23753923

Ref: Petition No. 44/TD/2018

Dated: 11.4.2018

The Director,
Refex Energy Limited
67, Bazullah Road, T.Nagar
Chennai- 600017

Subject: Petition for seeking grant of Category-I inter-State trading licence under Section 15(1) of the Electricity Act, 2003 read with Central Electricity Regulatory Commission (Procedure, Terms and Conditions for grant of trading licence and other related matters) Regulations, 2009 and its amendments.

With reference to your Petition on the subject mentioned above, you are directed to furnish the following information/ clarifications on an affidavit, on or before 20.4.2018:

- (a) Auditors' Report, Schedules and notes on accounts and loans and advances given to Associate Companies w.r.t. the audited special balance sheet as on 31.12.2017; and
- (b) Whether Shri Dinesh Aggarwal, Chartered Accountant is a full time professional of the applicant company, if not, submit the resume of professional who fulfills the conditions provided under Regulation 3(2) of Trading Licence Regulations.

2. Further action in the application will be taken after receipt of the above information.

Sd/-
(T.D.Pant)
Deputy Chief (Legal)

Copy to: MSA Partners, C-66, Ground Floor, Nizammudin (East), New Delhi- 110013.